

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.1**  
IB-29/ND/2021

**IN THE MATTER OF:**

**Narendra Singh**

**Vs.**

**One 97 Communications Ltd**

**...OPERATIONAL CREDITOR**

**...RESPONDENT**

**SECTION**

**U/s 9 IBC, 2016**

**Order delivered on 29.1.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant : -

For the OL :

For the RD :

For the Intervener :

**ORDER**

Matter called. No representation. Matter stands adjourned.

List the matter on 09.4.2021.

- Sd -

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

- Sd -

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**